

(d) if not, the reasons therefor; and

(e) the time by which telephone connections are likely to be provided there?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) During the period January and February 1991, 1908 telephone connections were sanctioned in Bangalore;

(b) and (c). Out of 1908 telephone connections sanctioned, 1882 telephone connections have since been installed.

(d) Out of these 26 telephone connections pending, 15 are pending due to being technically non-feasible and 11 are pending due to reasons such as party not available or party wanting change of address, etc.

(e) The 15 technically not feasible connections are likely to be provided in about 3 months' time. However, the time that will be taken for cases pending due to subscribers' reasons, depends on completion of formalities by these subscribers.

Transfer of Newsprint from one Publication to Other

601. SHRI CHHITUBHAI
GAMIT:
SHRI DIGVIJAYA
SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any group of newspapers can transfer the allotted newsprint from one publication to the other;

(b) if not, what rule does it contravene;

(c) whether the Government have received any complaints regarding the transfer of newsprint, during the last three years;

(d) if so, the details thereof; and

(e) action taken by the Government

against them?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) and (b). Yes, in terms of the relevant Newsprint Control Order, 1962, subject to transfer by way of loan for a period not exceeding three months, provided the transferee and the transferer give intimation of the transfer within thirty days thereof to the Controller.

(c) No, Sir.

(d) and (e). Does not arise.

Vividha Bharati Commercial Relay Centres in the Country

602. SHRI M.V.S. MURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of "VIVIDHA BHARATI" commercial relay centres in the country, state-wise;

(b) whether there is any policy of the Government to establish such centres;

(c) if so, the details thereof?

(d) whether there is any proposal to establish commercial relay centre at Visakhapatnam 'B' centre during the current years; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):

(a) There are 30 Vividha Bharati cum commercial broadcasting centres in the country. The details are given in the attached statement.

(b) and (c). Locations for establishing Vividha Bharati centres are determined on the basis of the size of potential audience in the coverage areas of the proposed centre and market potential of the centre for yielding

advertising revenue. It also depends on the availability of adequate financial resources and relative priorities.

(d) and (e). There is no proposal at present to establish commercial relay centre at Visakhapatnam B Centre.

STATEMENT

Vividh Bharati Cum Commercial Centre

S.No.	State/Union Territory	Nos.
1.	Jammu & Kashmir	1
2.	Punjab	1
3.	Rajasthan	2
4.	Uttar Pradesh	3
5.	Bihar	2
6.	Orissa	1
7.	West Bengal	1
8.	Goa	1
9.	Gujarat	3
10.	Madhya Pradesh	2
11.	Maharashtra	3
12.	Andhra Pradesh	2
13.	Karnataka	2
14.	Kerala	2
15.	Tamil Nadu	2
16.	Delhi	1
17.	Chandigarh	1
Total:		30

New Telephone Exchanges in Andhra Pradesh

603. SHRI M.V.V.S. MURTHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to open new telephone exchanges and upgrade the existing ones in the year 1991 in Visakhapatnam, Vizianagaram and Srikakulam districts in Andhra Pradesh; and